

GOVERNMENT OF INDIA
MINISTRY OF EDUCATION
DEPARTMENT OF SCHOOL EDUCATION & LITERACY
RAJYA SABHA
UNSTARRED QUESTION NO:- 1963
ANSWERED ON-05/08/2026

Teacher vacancies in Government schools

1963 Shri Ryaga Krishnaiah:

Will the Minister of *Education* be pleased to state:

- (a) the total number of sanctioned teaching posts in Government schools across the country;
- (b) the number of vacant teaching posts, State-wise and category-wise;
- (c) the steps taken by Government to fill these vacancies; and
- (d) the timeline fixed for filling all vacant teaching positions?

ANSWER

**MINISTER OF STATE IN THE MINISTRY OF EDUCATION
(SHRI JAYANT CHAUDHARY)**

(a) to (d): Education being a subject in the Concurrent List of the Constitution, the majority of schools in the country are under the administrative control of the respective State Governments and Union Territory Administrations. Accordingly, the recruitment, service conditions and deployment of teachers fall within the administrative domain of the concerned States/UTs. The data relating to sanctioned teaching posts and vacant teaching posts in Government schools, including State-wise and category-wise details, is maintained by the respective State Governments and Union Territory Administrations.

As per the UDISE+, the State/UT-wise details of teachers in-position in Government schools across the country, is placed at the Annexure.

Recruitment of teachers is a continuous process undertaken by the respective State Governments/UT Administrations in accordance with their recruitment rules and procedures. Vacancies arise from time to time due to factors such as retirement, resignation, creation of new posts consequent to enhanced student enrolment and establishment of new schools. The timeline for filling up such vacancies is also determined by the respective State Governments/UT Administrations.

The Central Government, on its part, periodically advises States/UTs to fill up vacant posts of teachers through transparent and merit-based recruitment processes, including through autonomous teacher recruitment boards or similar organisations. The progress regarding filling up of teacher vacancies through competitive selection by the States/UTs, with due care for consistency and sanctity and after a technology-based comprehensive teacher requirement planning and forecasting exercise, is periodically reviewed by the Department of School Education & Literacy with the States/UTs.

Further, the Central Government, through the Centrally Sponsored Scheme of Samagra Shiksha, provides financial assistance to States/UTs to maintain appropriate Pupil-Teacher Ratio (PTR) at various levels of schooling as per the norms prescribed under the Right of Children to Free and Compulsory Education (RTE) Act, 2009, as amended from time to time.

The National Education Policy (NEP), 2020 emphasises maintenance of a pupil-teacher ratio of under 30:1 in each school and under 25:1 in areas having large numbers of socio-economically disadvantaged students. As per UDISE+ 2025-26, the national PTR stands at 10 at the Foundational Stage, 12 at the Preparatory Stage, 17 at the Middle Stage and 21 at the Secondary Stage.

The timeline for filling vacant teaching posts is determined by the respective State Governments and Union Territory Administrations in accordance with their recruitment rules, administrative requirements and availability of vacancies.

ANNEXURE REFERRED TO IN REPLY TO PARTS (A) TO (D) OF RAJYA SABHA UNSTARRED QUESTION NO. 1963 ANSWERED ON 05/08/2026 ASKED BY HON'BLE MEMBER OF PARLIAMENT SHRI RYAGA KRISHNAIAH REGARDING "TEACHER VACANCIES IN GOVERNMENT SCHOOLS".

Teachers in-position in Government schools (2025-26)

State	Teachers in-position			
	Total	Foundational +Preparatory	Middle	Secondary
India	51,34,623	17,54,291	15,32,001	18,48,331
Andaman & Nicobar Islands	4,758	877	799	3,082
Andhra Pradesh	2,01,125	74,616	7,254	1,19,255
Arunachal Pradesh	16,288	3,001	6,576	6,711
Assam	2,16,716	95,731	40,479	80,506
Bihar	5,36,061	1,64,481	2,42,606	1,28,974
Chandigarh	5,518	43	284	5,191
Chhattisgarh	1,86,139	74,645	53,452	58,042
Daman & Diu and Dadra & Nagar Haveli	3,264	546	1,656	1,062
Delhi	83,384	18,287	319	64,778
Goa	3,805	1,997	321	1,487
Gujarat	1,94,679	27,386	1,53,108	14,185
Haryana	1,00,969	32,256	10,378	58,335
Himachal Pradesh	66,267	19,080	5,243	41,944
Jammu & Kashmir	91,569	18,748	38,988	33,833
Jharkhand	1,16,372	35,945	45,188	35,239
Karnataka	1,93,644	34,830	95,197	63,617
Kerala	82,601	16,294	15,626	50,681
Ladakh	5,289	734	2,426	2,129
Lakshadweep	729	179	192	358
Madhya Pradesh	3,99,970	1,28,006	1,22,807	1,49,157
Maharashtra	2,23,687	91,352	1,08,297	24,038
Manipur	16,970	6,615	2,944	7,411
Meghalaya	20,297	9,964	7,587	2,746
Mizoram	14,239	5,378	5,560	3,301
Nagaland	18,195	5,791	5,968	6,436
Odisha	2,13,165	60,916	78,991	73,258
Puducherry	4,959	1,513	551	2,895
Punjab	1,22,813	51,471	8,217	63,125
Rajasthan	4,41,070	63,341	1,16,481	2,61,248
Sikkim	10,933	2,038	2,220	6,675
Tamil Nadu	2,21,451	56,778	47,102	1,17,571
Telangana	1,56,178	43,867	14,336	97,975
Tripura	26,881	4,862	5,840	16,179
Uttar Pradesh	6,27,124	3,40,103	2,59,477	27,544
Uttarakhand	59,401	22,738	7,270	29,393
West Bengal	4,48,113	2,39,882	18,261	1,89,970

Source: UDISE+ 2025-26